



Hon'ble Judicial Member Sh. Labh Singh

Born on 02.05.1963 in a small Village Shadipur(Ladwa), District Kurukshetra(Haryana).

Graduated with Economics from Dayal Singh College Karnal, Kurukshetra University Kurukshetra in the year 1986. Obtained LLB Degree from Kurukshetra University Kurukshetra in the year 1989.

Joined legal profession and started practising as an Advocate at District Courts Kurukshetra, Haryana from 05.9.1989. Served as Special Public Prosecutor, Central Bureau of Investigation, Chandigarh from 09.9.2010 to 26.11.2012.

Selected and appointed as Presiding Officer, Debts Recovery Tribunal-2, Ahmedabad and assumed charge on 04.02.2014 and served till completion of tenure on 04.02.2019.

Selected and re-appointed as Presiding Officer, Debts Recovery Tribunal-1 Ernakulam for the second tenure and assumed charge on 15.6.2020. Consequent upon selection and appointment as Judicial Member, Railway Claims Tribunal resigned to join a new assignment on 22.9.2021. Joined as Judicial Member, Railway Claims Tribunal and served for the period from 27.9.2021 to 11.02.2025.

Nominated Member of the Committee headed by Justice(Retd) Tarun Kumar Kaushal Hon'ble Chairman DRAT Chennai constituted by the Department of Financial Services, Ministry of Finance, Government of India to submit report to frame Rules for speedy disposal of DRT cases involving amount of Rs. 100 Crores or more.

Selected and appointed as Judicial Member, National Company Law Tribunal and joined on 12.02.2025.

Presently serving as Judicial Member, National Company Law Tribunal at Kolkata Bench and due to superannuate on 01.05.2028 at the age of 65 years.